(c) the action taken by the Government of India in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH ): (a) and (b) Yes, Sir. The Burma Tamilian Association had, during the Prime Minister's recent visit to Burma, presented her a Memorandum on the matter of the difficulties faced by people of Indian origin residing in Burma in regard to employment, the payment of foreigners' registration fees, restrictions on movement, income-tax assessments, detention in Burmese jails, and repatriation facilities.

(c) The Government of India has bees? making every effort, through diplomatic channels, to alleviate the problems faced by Indian nationals and persons of Indian origin living in Burma. The Indian community's grievances were raised with the Burmese Government during the Prime Minister's visit to Burma, and the Burmese Government have assured us that they would endeavour their utmost to settle these outstanding matters sympathetically and expeditiously.

## PAK PROTEST TO U.N.O. ABOUT EXTENSION OF UNLAWFUL ACTIVITIES ACT TO KASHMIR

## 257. DR. (MRS.) MANGLADEVI TALWAR SHRI M. R. MUNISWAMY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Pakistan has protested to the U.N.O. about India's decision to extend the Unlawful Activities Act to Kashmir and to confer proprietary rights to evacue lands on refugees occupying them; and

(b) if so, the reaction of the Government of India thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL

AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) The question of extension of Central Laws to the State of Jammu and Kashmir or promulgation of legislation by the Jammu and Kashmir State Legislative Assembly are matters that fall entirely within the domestic jurisdiction of India. This is being conveyed to the Security Council and the Government of Pakistan.

258. [Transferred to the 13th May, 1969.]

## BANGADAZA COTTON MILLS LTD.

259. SHRI A. P. CHATTERJEE : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that the Bangadaza Cotton Mills Ltd. of Bengal is not being run with advantage or profit either to the industry as a whole or to the workmen; and

(b) if so, whether there is any pro- posal to take it over as a sick mill?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOW-DHARY RAM SEWAK) : (a) and (b) Presumably the hon'ble Member is referring to the Bangodaya Cotton Mills Ltd., Panihati. If so, it is reported that the mill is not working properly. The Expert Committee for Textile Industries set up by the State Government is looking into the matter.

## SHIFTINO OF GUN AND SHELL FACTORY AT COSSIPORE

260. SHRI A. P. CHATTERJEE : Will the Minister of DEFENCE be pleased to state :

(a) whether Government propose: to shift a part of the Gun and Shell Factory at Cossipore, West Bengal; and

(b) if so, the reasons therefor ?

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